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WA-3150-2025

# IN THE HIGH COURT OF MADHYA PRADESH AT JABALPUR

**BEFORE** 

HON'BLE SHRI JUSTICE SANJEEV SACHDEVA, CHIEF JUSTICE

&

HON'BLE SHRI JUSTICE VINAY SARAF ON THE 19<sup>th</sup> OF NOVEMBER, 2025

WRIT APPEAL No. 3150 of 2025

#### MONIKA SAXENA

Versus

## THE STATE OF MADHYA PRADESH AND OTHERS

## Appearance:

Shri Saket Agrawal - Advocate for appellant.

Shri Anubhav Jain - Government Advocate for respondents/State.

## **ORDER**

Per. Hon'ble Shri Justice Sanjeev Sachdeva, Chief Justice

Learned counsel for appellant seeks leave to withdraw the appeal reserving the right of the appellant to initiate appropriate proceedings in accordance with law.

Appeal, is accordingly, dismissed as withdrawn.

All rights and contentions of the parties are reserved.

(SANJEEV SACHDEVA) CHIEF JUSTICE (VINAY SARAF) JUDGE